

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1198 OF 2019 IN
DFR NO. 2171 OF 2019**

Dated : 9th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

MB Power (Madhya Pradesh) Limited

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Molshree Bhatnagar
Mr. Naveen Kr. Singh
Mr. Abhishek Gupta

Counsel for the Respondent (s) :

ORDER

Issue notice to the Respondents. Dasti, in addition is permitted.

List the matter on **20.08.2019**.

(Ravindra Kumar Verma)
Technical Member

mk/nr

(Justice Manjula Chellur)
Chairperson